ANNUAL STATEMENT OF ACCOUNTS FOR THE YEAR ENDED 31ST MARCH, 2001

ANNEX - XI

ACCOUNTS OF THE AUTHORITY FOR THE PERIOD ENDED 31ST MARCH, 2001

AUDIT CERTIFICATE

I have examined the Receipts and Payments Account, Income and Expenditure Account for the year ended 31st March 2001 and Balance Sheet as on 31st March 2001 of Insurance Regulatory and Development Authority, New Delhi. I have obtained all the information and explanations that I have required and subject to the observations in the appended Audit Report, I certify as a result of my audit that in my opinion, these accounts and Balance Sheet are properly drawn-up so as to exhibit a true and fair view of the state of affairs of Insurance Regulatory and Development Authority, New Delhi according to the best of my information and explanations given to me and as shown by the books of organisation.

-Sd-Director General of Audit Central Revenues

Place: New Delhi Date 25th July, 2002





APPENDIX

AUDIT REPORT ON THE ACCOUNTS OF INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FOR 2000-2001

1. Introduction

The Insurance Regulatory and Development Authority (Authority) was established on 19 April, 2000 under the Insurance Regulatory and Development Authority Act, 1999. The main powers and functions of the Authority are to:

- a. protect the interests of holders of Insurance policies;
- b. regulate, promote and ensure orderly growth of the insurance industry and for matters connected therewith or incidental there to;
- c. issue to the applicant a certificate of registration, renew, modify, withdraw, suspend or cancel registration, and
- d. levy fees and other charges for carrying out the purposes of the Act.

The audit of the accounts of the Authority has been entrusted under Section – 19 (2) of the Comptroller and Auditor General (Duties, Powers and Conditions of Service) Act, 1971

2. Sources of Receipts

During the year 2000-01, the Authority received Rs. 1.50 crores from the Government of India, Ministry of Finance (Department of Economic Affairs) as grant for meeting day to day expenses. The total receipts of the Authority (others than the sum of Rs. 1.50 crores received from the Ministry of Finance) were Rs. 21.86 crores. The total expenditure was Rs. 1.67 crores.

3. Comments on Accounts

3.1 Physical Verification of Assets

In terms of the provisions contained in Rule 112 (iii) of the General Financial Rules, Fixed Assets need to be verified at least once a year and results of the verification recorded on the inventory. The Authority has Fixed Assets valued at Rs. 22,69,754.68 as per the Balance Sheet as on 31st March 2001. However, no physical verification of the fixed assets was carried out. On this omission being pointed out by Audit, the authority stated (January 2002) that it would adopt the procedure of physical verification of fixed assets, from now onwards.

3.2 Receipt of Registration Fees of Rs. 2,75,21,432.50 not routed through Cash Book

Scrutiny of the Current Account maintained in HDFC Bank Ltd., revealed that an amount of Rs. 2,75,21,532.50 was received during the year as Registration Fees from Agents. These receipts had not been entered in the Cash Book. The Authority stated (February 2002) that the procedure had been changed with effect from 4th December 2001. Compilation of a separate account of the past period in respect of Registration Fees is to be maintained and compliance of the same will be verified in the next audit.

3.3 Revision of accounts at the instance of audit

The accounts for 2000-01 were revised by the Authority at the instance of audit in following cases:

- i) The Authority was not showing the financial assistance amounting to Rs.150,01,000 received from the Ministry of Finance in its Income and Expenditure Accounts as income. At the instance of audit it was shown as income. As a result revision, "excess of expenditure over income" changed to "excess of income over expenditure".
- ii) Earlier amount of Contributory Provident Fund (C.P.F.) Employees' contribution (including interest thereon) was kept out of accounts. On being pointed out in audit, the Authority revised the Balance Sheet. An amount of Rs. 91,062/- was shown as liability under the head "Provident Fund Trust" and corresponding amount was shown in the assets side under the head "Fixed Deposits with Banks".

-Sd-Director General of Audit Central Revenues New Delhi

Place: New Delhi Date: 25th July, 2002



2nd Annual Report 2001-2002

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, NEW DELHI THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ACCOUNT

BALANCE SHEET AS AT MARCH 31, 2001

LIABILITIES	FIGURES FOR THE CURRENT YEAR (Rs.)	ASSETS	FIGURES FOR THE CURRENT YEAR (Rs.)
GENERAL FUND		FIXED ASSETS [See Note 1]	
i) IRDA Fund [See Note 4]		-Gross Block	2,269,754.68
- At beginning of the year		-Less: Depreciation	(697,331,62
- Receipts in the year	893,243.68	- Net Block	1,572,423.06
- Balance at end of the year	893,243.68	– Capital Work-in-Progress	92
ii) Capital Fund		INVESTMENTS [See Note 2]	
– Capital Grants	悪	(Method of Valuation – at Cost)	
 Balance at the beginning of the year 	-		
Add: Value of Fixed Assets received as	100	i) Securities of Central and State Government	,
grants during the year		ii) Units	
		iii) Fixed Deposits with banks	204,766,622.0
ii) Surplus and Funds		(Including moneys belonging to the Emploees	
– Balance as per last Balance Sheet	_	Provident Fund Trust to be formed)	
Add: Excess of Income Over Expenditure as per	r	iv) Others	
Income and Expenditure Account – Annexed	12,478,206-44	CHERRIT ACCETC (C. N O.)	
Less: Excess of Expenditure Over Income as per		CURRENT ASSETS [See Note 3]	31,500.0
Income and Expenditure Account – Annexed	20.073.450.10	i) Deposits with Agencies	31,300.0
— Balance at the end of the year	13,371,450.12	ii) Advances recoverable in cash or kind or for value	1,335,759.5
(i) Gift and Donations		to be received	266,192.8
Other Balances	5#	iii) Other Current Assets	
OANS		iv) Cash & Bank Balances	15,000.0
 i) Secured (stating the security offered for the put 	rnose) –	a. Cash in Hand	12,190,515
ii) Unsecured		b. Bank Balance	6,321,977.5
iii) Loan from Government of India	_	v) Sundry Debtors	
iv) Other Loans	_ =		

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, NEW DELHI THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ACCOUNT BALANCE SHEET AS AT MARCH 31, 2001

LIABILITIC	IGURES FOR THE JRRENT YEAR (Rs.)	ASSETS	FIGURES FOR THE CURRENT YEAR (Rs.)
CURRENT LIABILITIES AND PROVISIONS (See Note 6)			
i) SUNDRY CREDITORS:			
for Capital Itemsfor Other Items	18,962,541.00		
ii) PROVISIONS:– Provision for doubtful debts and advances– Provision for depletion in value of investment	=	-	
 iii) OTHER LIABILITIES: Unspent Grants Interest payable to Government/Other Loans Provident, Retirement & Other Welfare Funds: (a) Provident Fund Trust (b) Other Welfare Funds (c) Retirement Benefit Fund and Staff Benefit Fund 	91,062.00		
v) Others a. Other Liabilities b. Registration Renewal fees received in advance	4,987,536.00 189,087,401.00		
	226,499,990.12		226,499,990.12

Significant Accounting Policies and Notes Forming Part of Accounts – Annexure IX

Notes

- 1. The information relating to Fixed Assets is to be given in Annexure I.
- 2. The information relating to Investments is to be given in Annexure II.
- 3. The information relating to Current Assets, Loans and Advances is to be given in Annexure III.
- 4. Details of IRDA Fund is to be given in Annexure IV (Fund should include grants received from Central Government, other organisations and bodies in terms of Section 16 of the Act).
- 5. Details of Contingent Liabilities is to be given in Annexure V.
- 6. All information relating to significant accounting policies and notes forming part of accounts is to be given in Annexure IX.
- 7. All annexes to Statement of Affairs and notes/information relating to accounting policy forming part of Accounts.

-Sd- -Sd- -Sd- -Sd- -Sd- R.K. Sharma TK Viswanathan H.O. Sonig N. Rangachary Chief Accounts Officer Member Chairman

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, NEW DELHI THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ACCOUNT INCOME AND EXPENDITURE FOR THE PERIOD ENDED MARCH 31, 2001

expenditure	FIGURES FOR THE CURRENT YEAR (Rs.)	INCOME	FIGURES FOR THE CURRENT YEAR (Rs.)
Payment to Chairperson and Members	4,502,236.00	Grants in Aid	15 001 000 00
Payment to and Provision for members of Staff [See Note 1]	728,403.30	Received Receivable Less: Transferred to Capital Fund	15,001,000.00
Establishment Expenses [See Note 2]	10,213,460.50	Registration Fees	
Rent	24,300,031.60	Agents	33,743,663.00
Research & Consultation Fees Seminars,Conference, Publications, etc.[See Contra] Interest [See Note 3] Depreciation Capital Assets Written Off	697,331.62 -	Surveyors and Insurance intermediaries Insurance Companies Renewal Fees Others Penalties, Fines etc. Seminar, Conferences and Publications etc. Income from Investments – Interest on deposits	552,565.00 650,000.00 - - 2,959,252.00
Loss on Write Off of Asset Provision for doubtful debts and advances Development Expenditure Promotional Expenditure	- - -	with Scheduled Banks Interest on Deposits Interest on Advances i) granted to members of staff for housing purposes	-
Other Expenses Excess of Income Over Expenditure carried to Balance She	12,478,206.44 52,919,669.46	granted to members of staff for other purposes ii) Others Miscellaneous Income Excess of Expenditure over income carried to Balance She	13,189.46 et 52,919,669.46

Significant Accounting Policies and Notes Forming Part of Accounts - Annexure IX

Notes

- 6 Details of Reserve & Funds to be given in Annexure V.
- All information relating to significant accounting policies and notes forming part of accouts is to be given in Annexure X
- 8 All Annexures to 6A and notes/information relating to accounting policy forming part of accounts.
- 1 The information relating to payment to and provision for employees is to be given in Annexure VI.
- 2 The information relating to establishment expenses is to be given in Annexure VII.
- 3 The information relating to interest amount is to be given in Annexure VIII.
- 4 All Annexures to Income and Expenditure Account and Notes/Information relating to Significant Accounting Policies form part of accounts.

-Sd-R.K Sharma Chief Accounts Officer -Sd-TK Viswanathan Member -Sd-H.O. Sonig Member -Sd-N. Rangachary Chairman

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, NEW DELHI THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ACCOUNT

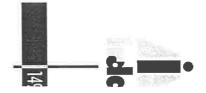
RECEIPTS AND PAYMENTS ACCOUNT FOR THE PERIOD ENDED MARCH 31, 2001

S.No.	RECEIPTS	AMOUNT (Rs.)	S.No	PAYMENTS	AMOUNT (Rs.)
1 To E	Balance brought forward		1	By Research and Consultation Fees	-
	i) Cash at Bank		2	By Seminars, Conference, Publications etc.	100
	ii) Cash in hand	_	3	By Rent Payments	1,812,126.60
	iii) Cheques on hand	<u>=</u> :	4	By Development Expenditure	=1,
	iv) Cash/Cheques in transit	11 5	5	By Promotional Expenditure	=0:
2 To F	Registration Fees		6	By Payment to Chairperson and Members	
	 Insurance Companies 	650,000.00		(i) Pay and Allowances	1,179,067.00
	 Insurance Brokers 	*		(ii) Other Benefits	247,616.00
	 Insurance Surveyors 	552,565.00		(iii) Travelling Expenses	3,042,715.00
	- Insurance Agents	27,521,532.50	7		3,042,713.00
2 T /	- Others	≅ 7	7	By Establishment Expenses	700 400 00
3 To F	Registration Renewal Fees — Insurance Companies	188,026,302.00		(i) Pay and Allowances	728,403.30
	Insurance Brokers	100,020,002.00		(ii) Other Benefits	#3
	Insurance Surveyors	-		(iii) Travelling Expenses	1,528,397.00
	Insurance Agents	*		(iv) Retirement Benefits	===
	- Others	=	8	By Office Expenses	6,529,637.00
4 To I	Penalties, Fines from insurers and intermediaries	225	9	By Interest on	
	Seminar, Conferences etc.	=		(i) Government Loans	<u>보</u>
	Income from Investments	-		(ii) Other Loans	_
7 To 5	Sale of Investments	-	10	By Purchase of Assets	1,376,494.00
	Grants	=	11	By Capital Work-in-Progress	=
i)	Initial Grant from Government of India	15,001,000.00	12	By Advances to staff and others	296,440.87
ii)	Gift and Donations	_	'-	including travel advance	
· ·	Loans –		13	By Investments – [Includes FD made on behalf	204,676,378.00
	Loans – Sales of Publication etc.	*		of PF Trust to be made]	204,070,070.00
10 10 .	odies of Fublication etc.	泰		or Francisco De madej	

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, NEW DELHI THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ACCOUNT RECEIPTS AND PAYMENTS ACCOUNT FOR THE PERIOD ENDED MARCH 31, 2001

S.No. R	RECEIPTS	AMOUNT (Rs.)	S.No.	PAYMENTS	AMOUNT (Rs.)
(a) Loans	eceived on posits vances hers es from Employees and Advances t on Loans and Advances	1,858,200.99 - - - - - 13,189,46 233,622,789.95	15 E 16 E i,	By Repayment of Government Loans By Repayment of Other Loans By Other Expenses By Balance carried forward Cash at Bank Cash in hand Cheques in hand Cash/Cheques in Transit	12,190,515.18 15,000.00 - - 233,622,789.95

-Sd-R.K Sharma Chief Accounts Officer -Sd-TK Viswanathan Member -Sd-H.O. Sonig Member -Sd-N. Rangachary Chairman





ANNEXURE I

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ATTACHED TO AND FORMING PART OF BALANCE SHEET AS AT MARCH 31, 2001 FIXED ASSETS SCHEDULE

	GROSS BLOCK			DEPRECIATION			NET BLOCK	
Particulars	Cost as on 1.4.2000	Additions During the Year*	As on 31.3.2001	As on 1.4.2000	For the Year	Up to 31.3.2001	As at 31,3.2001	As at 31.3.2000
Vehicles	in in	194,343.68	194,343.68	-	50,315.58	50,315.58	144,028.10	<u>=</u>
Equipments		710,081.05	710,081.05	=	216,345.59	216,345.59	493,735.46	 1
Furniture and								
Fixtures	20	340,782.95	340,782.95	=	97,439.40	97,439.40	243,343.55	=
Computers	#C	1,024,547.00	1,024,547.00	=	333,231.05	333,231.05	691,315.95	***
Total	925	2,269,754.68	2,269,754.68	=	697,331.62	697,331.62	1,572,423.06	*

^{*}Includes assets taken over from erstwhile Insurance Regulatory Authority and Life Insurance Corporation of India and Industrial Finance Corporation of India Limited as under:

Vehicles

194,343.68

Equipments

224,675.05

Furniture and Fixtures

68,975.95

Computers

405,266.00

893,260.68



ANNEXURE II

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ATTACHED TO AND FORMING PART OF BALANCE SHEET AS AT MARCH 31, 2001 INVESTMENTS

PARTICULARS

Figures for the Current Year (Rs.)

Fixed Deposits with Scheduled Banks

204,856,866.00

Tixed Deposits W	mir ochicació	- Barika					
Name of Bank	Date	Amount	Rate of Interest	Period	Date of Maturity	Interest Received	Interest Accrued
Indian Overseas Bank	4-Mar-01	185,676,378	6.25%	31 days	3-Apr-01	_	890,229
HDFC Bank	15-Feb-01	19,000,000	9%	46 days	1-Apr-01	_	210,822
Total (A)		204,676,378					1,101,051
The Following F	ixed Deposit	have been kept	made on b	ehalf of Pro	vident Fund	Trust	
Indian Overseas Bank	6-Dec-00	10748	7.00%	6 Months	6-Jun-01	144	241
Indian Overseas Bank	5-Jan-01	16248	7.00%	6 Months	5-Jul-01	-	270
Indian Overseas Bank	5-Feb-01	20780	7.50%	6 Months	5-Aug-01		213
Indian Overseas Bank	9-Mar-01	21234	7.00%	6 Months	9-Sep-01	29—	94
Indian Overseas Bank	31-Mar-01	21234	7.00%	6 Months	30-Sep-01	3-1	
Total (B)		90244					818
Grand Total (A+B)		204,766,622					1,101,869

Others

(a) Quoted – Cost and Market Value

(b) Unquoted





ANNEXURE III

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND

ATTACHED TO AND FORMING PART OF BALANCE SHEET AS AT MARCH 31, 2001

CURRENT ASSETS, LOANS AND ADVANCES

PARTICULARS	Figures for the Current Year Rs
DEPOSITS	
– With Agents	31,500.00
advances recoverable in cash or	
n kind or for value to be received	
- Prepaid Expenses	233,890.50
 Interest Accrued but not due – Bank deposits 	1,101,051.00
 Interest Accrued but not due – Bank deposits held on behalf on Provident Fund Trust 	818.00
TOTAL	1,335,759.50
OTHER CURRENT ASSETS	
 Loans to Staff for various purposes 	215,325.88
- Others - Advance Travel	50,867.00
TOTAL	266,192.88
CASH AND BANK BALANCES	
- Cash in hand	15,000.00
 Balances with Scheduled Banks In Current Account 	12,190,515.18
TOTAL	12,205,515.18
SUNDRY DEBTORS	
[Unsecured – Considered Good]	
(Outstanding for a period of less than 6 months)	
Agents	5,260,878.50
Insurance Companies	1,061,099.00
TOTAL	6,321,977.50



ANNEXURE IV

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ATTACHED TO AND FORMING PART OF BALANCE SHEET AS AT MARCH 31, 2001

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND

PARTICULARS	Figures for the Current Year Rs
Grant from Government of India	

ANNEXURE V

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ATTACHED TO AND FORMING PART OF BALANCE SHEET AS AT MARCH 31, 2001

CONTINGENT LIABILITIES

PARTICULARS	Figures for the Current Year Rs

	,



ANNEXURE VI

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND

ATTACHED TO AND FORMING PART OF INCOME AND EXPENDITURE ACCOUNT FOR THE PERIOD ENDED MARCH 31, 2001

PAYMENT TO AND PROVISION FOR EMPLOYEES

PARTICULARS PARTICULARS	Figures for the Current Year Rs
Salaries, Allowances, Wages and Bonus	670,489.90
Bonus	=
Contribution to Provident Fund, etc.	45,913.40
Gratuity *	2,183.00
Staff Welfare Expenses	-
Others	3,805.00
Book Grant	:=:
Leave Travel Concession	
Insurance	1,693.00
Canteen Expenses	3,903.00
Monetary Award — Studies	-
Contribution to Group Insurance Scheme	=
Reimbursement of expenses incurred by Staff	-
Leave Salary	416.00
Total	728,403.30



ANNEXURE VII

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND

ATTACHED TO AND FORMING PART OF INCOME AND EXPENDITURE ACCOUNT FOR THE PERIOD ENDED AS AT MARCH 31, 2001

ESTABLISHMENT EXPENSES

PARTICULARS	Figures for the Current Year Rs
Repairs & Maintenance of Buildings (Rs.693693 Payable to LIC)	787,324.00
House Keeping – Office Maintenance	159,179.00
Repairs & Maintenance of Equipments	44,425.00
Repairs and Maintenance – Others (Rs.1350000 Payable to LIC)	1,356,290.00
Electricity (Payable to LIC)	200,000.00
Insurance - Vehicle	6,524.00
Rates and Taxes	-
Printing and Stationery	2,050,100.00
Books/Journals etc.	91,186.00
Postage, Telegraphs, Telephones, etc. (Provision of Rs.55000 for Exp)	721,662.00
Travelling and Conveyance – Inland	1,381,304.00
Travel - Foreign	147,093.00
Legal and Professional Charges	285,716.00
Education/Training/R&D/Grievances Redressal Expenses	_
Audit Fees	-
Software	150,000.00
Publicity & Advertisement	572,574.00
Recruitment	_
Expenses of Meetings of Authority & Advisory Committee & Other	
meeting expenses including daily allowances paid	
to the members of the Committee	767,758.00
Membership and Subscription	244,664.50
Security Services	167,369.00
Web Portal Development Expenses (Rs.75000 payable to Maruthi IT.Com)	900,000.00
Other Expenses	180,292.00
TOTAL	10,213,460.50



ANNEXURE VIII

ATTACHED TO AND FORMING PART OF INCOME AND EXPENDITURE ACCOUNT FOR THE PERIOD ENDED MARCH 31, 2001

INTEREST

PARTICULARS	Figures for the Current Year Rs
Government	_
Banks	_
Others	_
Total	
ž.	



ANNEXURE IX

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY FUND ACCOUNT NOTES TO THE FINANCIAL STATEMENTS

(Unless otherwise specified, all amounts are in rupees)

1. BACKGROUND

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY (The Authority) was established by an Act of Parliament and was constituted on April 19, 2000 by a notification issued in the Gazette of India. The Authority was established with a view to protect the interests of the holders of insurance policies, to regulate, promote and ensure orderly growth of the insurance industry and for matters connected therewith or incidental thereto. The Authority, in terms of Section 13 of Insurance Regulatory and Development Authority Act, 1999 [Act], has been vested with the assets and liabilities of the Interim Insurance Regulatory Authority as are available on the appointed day i.e. April 19, 2000, In terms of Section 16 of the Act a fund shall be constituted namely 'The Insurance Regulatory and Development Authority Fund" [Fund]. The accounts of the Fund have been accordingly drawn and are for the period April 19, 2000 to March 31, 2001.

2. SUMMARY OF SIGNIFICANT ACCOUNTING POLICIES

The financial statements are prepared under the historical cost convention, on the accrual basis of accounting save for revenue recognition on cash basis as explained hereunder, and in accordance with the applicable standards on accounting issued by the Institute of Chartered Accountants of India. The significant accounting policies are as follows:

(a) Fixed assets and depreciation

Fixed assets are stated at cost less accumulated depreciation. Depreciation on fixed assets is provided pro-rata to the period of use on reducing balance method using rates determined based on the rates specified in Schedule XIV to the Companies Act, 1956. Assets costing less than Rs 5,000 have been depreciated 100% in the year of purchase.

(b) Investments

Investments are stated at cost,

- (c) Revenues
 - (i) Registration Fees
 - (a) received from Companies seeking for the first time, registration as insurance companies are treated as income of the year of receipt
 - (b) received from existing insurers in advance for renewal registrations already granted are treated as income of the year to which they relate
 - (ii) License Fees

License Fees received from insurance agents, surveyors and other insurance intermediaries are treated as income of the year in which it is received. Agents and surveyors licenses are current for those years from date of issue and subject to renewal at the end of their currency. It is not practicable to distribute the License Fees over the years to which they relate.

(iii) Grant from Ministry of Finance, Government of India

Initial Grant received is considered as part of 'The Insurance Regulatory and Development Authority Fund',

(d) Foreign currency transactions

Non-monetary foreign currency transactions are recorded at rates of exchange prevailing on the dates of the transactions. Monetary foreign currency assets and liabilities are translated into rupees at the rates of exchange prevailing on the balance sheet date. The differences in translation of foreign currency liabilities related to the acquisition of fixed assets are adjusted in the carrying value of fixed assets. Other translation differences are reflected in the Income and Expenditure Account.

(e) Web Portal Development and Maintenance

Expenses incurred on Web Portal Development and Maintenance is charged to the Income and Expenditure Account in the year of incurrence.

- (f) Retirement benefits
 - (i) Appropriate contribution is made to recognised provident fund
 - (ii) Leave encashment is accounted for in the year of payment.
 - (iii) Necessary provision is made in the accounts for gratuity liability.
- 3. Fixed assets include Rs 8,93,260,68 taken over by the Authority from the erstwhile Interim Insurance Regulatory Authority in terms of section 13 of the Act, In addition, some of the assets belonging to Life Insurance Corporation of India Limited and Industrial Finance Corporation of India limited have been taken over at Re 1 each.

4. INCOME-TAX

No income tax provision has been made in view of income of the authority being exempt under Section 10 (23BBE) of the Income-tax Act, 1961 effective assessment year 2001-2002.

5. PRIOR YEAR COMPARATIVES

This being the first account, there are no comparative prior period figures.

